

कारियों के प्रतिनिधि कर्मिक संघों के बीच सामूहिक वीधाकारी की व्यवस्था करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to encourage trade unionism among the employees and to provide for collective bargaining between the employers and representative trade unions of employees."

The motion was adopted.

श्री मधु सिन्घे : मैं विधेयक पेश करता हूँ।

15.09½ hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 31)

श्री मधु सिन्घे (मुंघेर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की मुझे अनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री मधु सिन्घे : मैं विधेयक को पेश करता हूँ।

15.10 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Omission of article 182, etc.)

श्री कंवर लाल गुप्त (दिल्ली सदर) : मैं प्रस्ताव करता हूँ कि भारत के संविधान

में संशोधन करने का विधेयक सदन में रखने की मुझे अनुमति दीजिये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री कंवर लाल गुप्त : मैं विधेयक को रखता हूँ।

15.10½ hrs.

SALARIES AND ALLOWANCES OF MINISTERS (AMENDMENT) BILL*

(Amendment of sections 3, 4, 5, etc.)

श्री कंवर लाल गुप्त (दिल्ली सदर) : उपाध्यक्ष महोदय, मैं मंत्रियों के एलाउन्स और उनकाहों में संशोधन का विधेयक रखने के लिये सदन की अनुमति चाहता हूँ।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Ministers Act, 1952."

The motion was adopted.

श्री कंवर लाल गुप्त : मैं यह विधेयक रखता हूँ।

15.11 hrs.

CONSTITUTION (AMENDMENT) BILL—Contd.

(Amendment of articles 15 and 16)

Mr. Deputy-Speaker: The House will now take up further consideration of the following motion moved

*Published in Gazette of India Extraordinary, Part II, section 2, dated 26th May, 1967.